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HEADQUARTERS • SIEGE NEW YORK, NY 10017

TEL.: 1 (212) 963.1234 • FAX: 1 (212) 963.4879

REFERENCE: SCA/14/12 (12)

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The Chairman of the Security Council Committee established pursuant to resolution 1988 (2011) presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **15 August 2012**, the Security Council Committee established pursuant to resolution 1988 (2011) enacted the **amendments** specified with strikethrough and underline in the entries below to its List (the 1988 List) of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1988 (2011) adopted under Chapter VII of the Charter of the United Nations:

A. Individuals associated with the Taliban

TI.M.119.01. Name: 1: JAN MOHAMMAD 2: MADANI 3: ~~na~~ IKRAM 4: na

Name (original script): جان محمد مدنی اکرام

Title: ~~Mr~~ Maulavi **Designation:** Charge d'Affaires, Taliban Embassy, Abu Dhabi, United Arab Emirates **DOB:** ~~na~~ 1954-1955 **POB:** Siyachoy village, Panjwai District, Kandahar Province, Afghanistan **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 25 Jan. 2001 (amended on 3 Sep. 2003, 21 Sep. 2007, 29 Nov. 2011, 15 Aug. 2012) **Other information:** Believed to be in Afghanistan/Pakistan border area. Belongs to Alizai tribe. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

TI.A.122.01. Name: 1: ABDUL MANAN 2: ~~na~~ MOHAMMAD ISHAK 3: na 4: na

Name (original script): عبدالمنان محمد اسحاق

Title: ~~na~~ Maulavi **Designation:** **a)** First Secretary, Taliban Embassy, Riyadh, Saudi Arabia **b)** Commercial Attache, Taliban Embassy, Abu Dhabi, United Arab Emirates **DOB:** ~~Approximately 1975~~ 1940-1941 **POB:** ~~na~~ Siyachoy village, Panjwai District, Kandahar Province, Afghanistan **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 25 Jan. 2001 (amended on 3 Sep. 2003, 21 Sep. 2007, 29 Nov. 2011, 15 Aug. 2012) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 27 Jul. 2010.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:
<http://www.un.org/sc/committees/1988/list.shtml>. The List is available in XML, HTML and PDF format.

This is the twelfth update of the List in 2012.

15 August 2012